

199

**OBITUARY REFERENCE BY MS. MUKTA GUPTA,
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Hon'ble the Chief Justice, Hon'ble Judges of the Delhi High Court, Chairman, Bar Council of Delhi, Addl. Solicitor General, President, Delhi High Court Bar Association and esteemed friends.

In the sudden and untimely death of Sh. R.K. Jain, Senior Advocate on 21.12.06 the Almighty has ^{taken to itself} snatched the shining star of the bar. A friend of all he was a guide to all the junior members of the bar. The inborn qualities of leadership of Sh. Jain were evident from his college days in Maharaja Singh College, Saharanpur and Law College, Meerut where he led his fellow students in the Youth Welfare Association, College Union and Law Association. He joined the Bar in 1969 at the District Courts which could not satisfy his legal acumen and his caliber forced him to shift to Supreme Court in 1971. After successfully having been elected as General Secretary of the Supreme Court Bar Association he was elected six times as its President and had the distinction of being youngest president of the Bar when elected for the first time in 1992-93. Sky was the limit to his thoughts and achievements. Being the youngest president of the Bar did not satisfy his pursuit and he launched an All India Body the Indian Bar Association for the general welfare and betterment of the legal profession and enrichment of the judicial system after weeding out its deficiencies. Mr. R.K. Jain will always be remembered as a lawyer who always worked for the welfare of the lawyers.

Not only was he concerned about the welfare of lawyers but also about the other weaker sections of the society. As Chairman of a Committee constituted to go into the question of abolition of child labour in fire works and match factories and a member of a committee appointed for the welfare of the children of

(200)

the prostitutes his contributions were tremendous. Today not only child labour is prohibited in such industries but also in domestic work. He worked for the welfare and upliftment of minorities and Scheduled Castes and Tribes both inside and outside the court room and remained associated with the Free Legal Aid Movement. He zealously worked for abolition of capital punishment and fought against abuse and misuse of preventive detention law. Mr. Jain was suo moto designated as Senior Advocate in 1986 by Supreme Court ^{a rare distinction} an honour conferred on a few. He was a strong supporter for ^{the} intellectual and the professional people to join politics to eradicate the corruption in politics so as to bring in a galaxy of "Woh Log Kahan Hai".

A man with vivid interests he loved music, poetry and literature and his passion in various facets of life could be well seen at the Mushiarahs, symposiums and meetings he held. His free time was meant for upliftment of down trodden and have notes. His slogan was "Each one feed one" for which he was leading a non-government organization working in this field called "Manavastha Abhiyan". His loss at this young age is a loss not only to the legal profession but to the humanity.

May I request my Lord Hon'ble the Chief Justice to convey the heart felt condolence to the bereaved family on behalf of the Govt. of NCT of Delhi, on behalf of my colleagues representing Government of Delhi and on my own behalf.

(MUKTA GUPTA)
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